

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 9th day of March 1999.

Original Application no. 61 of 1996.

Hon'ble Mr. Justice Neelam Sanjiva Reddy, Vice-Chairman
Hon'ble Mr. G. Ramakrishnan, Administrative Member

P.C. Srivastava, S/o Shri Janki Prasad, R/o H. No. 387/33
Nal Ganj, Sipri Bazar, Near Saraswati Inter College, Jhansi.

... Applicant.

C/A Shri R.K. Nigam

Versus

1. Union of India, through General Manager, Central Railway, Bombay, V.T.
2. Divisional Railway Manager, Central Railway, Jhansi.

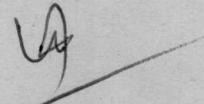
... Respondents.

C/R Shri A.K. Gaur.

ORDER

Hon'ble Mr. Justice N.S. Reddy, V.C.

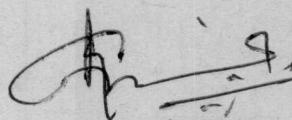
Shri R.K. Nigam, learned counsel for the applicant. It is seen from the averments and also averment made in the O.A. that his representation to the concerned authority for rectification of mistake in the date of birth on record is still pending. In view of the above submission the O.A. is dismissed with a direction to the concerned



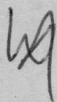
// 2 //

authority to dispose of the representation pending with them within 90 days from the date of receipt of copy of this order. The applicant is at liberty to approach this Tribunal if he is aggrieved by the future order to be passed of the reference by the concerned authority.

2. There shall be no order as to costs.



Member-A



Vice-Chairman

/pc/